GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.377 TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020

FARMERS UNDER NHB SCHEMES

377. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken by the Government to help and strengthen, agricultural activity for doubling farmers income, there are many cases of farmers especially in Maharashtra under Nasik Regional office of National Horticulture Board (NHB) where the farmers have submitted their proposals for In Prinicple Approval (IPA) under NHB scheme of Shade net House but the famers were not informed about acceptance or rejection of their proposal and borrowed large amount of loans from banks;
- (b) whether the Government will provide assistance to save the farmers from the distress situation of the burden of repayment of loan & its interest as the Banks were pressing for recovery; and
- (c) if so, the details thereof and the steps taken by the Government in this regards?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government constituted an Inter-ministerial Committee in April, 2016 to examine issues relating to "Doubling of Farmers Income" and recommended strategies to achieve the same. The Committee submitted its Report to the Government in September, 2018 and thereafter, an Empowered Body was set up on 23.01.2019 to monitor and review the progress as per these recommendations. Due to the efforts made as part of schemes/ programmes of the Department of Agriculture and Farmers' Welfare which also aligns with the strategy of doubling farmers' income, there has been an appreciable improvement in efficiency bringing about a positive impact in the agriculture sector.

National Horticulture Board (NHB) has received a large number of proposals from the farmers of Maharashtra State including project proposals pertaining to protected cultivation under (Poly House/Shade Net House) under the 'Development of Commercial Horticulture through Production and Post-Harvest Management of Horticulture crops' Scheme during the last three years and current financial year. NHB has issued In-Principle Approval (IPA) for the eligible proposals in the State of Maharashtra under above mentioned scheme of NHB. Year-wise details are at **Annexure**.

As regard information about acceptance or rejection of the proposal, the status of every project is available at nhb.gov.in under the link "NHB Interactive- Track Application Status". In addition, applicants are also informed through letters.

The subsidy of NHB helps farmers to get relief of interest burden provided they are eligible as per Scheme Guidelines.

Annexure

Year-wise details of In-Principal Approval (IPA) issued in the State of Maharashtra by NHB

Year	Total nos. of IPA issued	No. of IPA issued for protected cultivation projects (Poly House/Shade Net House)
2017-18	216	21
2018-19	23	17
2019-20	278	120
2020-21 (upto 10.09.2020)	71	25
Total	588	183
